

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 409.**

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

BHARAT KE VEER KOSH

**409. SHRI E.T. MOHAMMED BASHEER:
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of public deposits made in the Bharat Ke Veer Kosh, set-up by the Government so far, State-wise;

(b) whether the Government has made any utilisation of the said funds so far;

(c) if so, the heads under which the said funds have been utilised;

(d) whether the deposits made there under are tax-free and if so, the details thereof; and

(e) whether the Government has constituted any Committee for governing the same and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): Bharat Ke Veer is an online portal designed to facilitate donations to the Next of Kins of the Central Armed Police Forces personnel who sacrificed their lives in call of duty. Donors deposit directly to the account of the Next of Kins as per their choice, however, there is an account available where donors can also contribute and the amount so

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deposited in this account is meant for distribution to the Next of Kins. A committee has since been constituted to decide the modalities of distribution of the amount. An amount of Rs. 3,99,07,241/- has since been received in this account. State wise information is not available as it is not mandatory for the donors to indicate the name of their states. A request has already been made to the Department of Revenue for exempting the donors from provision of income tax.
